

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Rejoinder not filed.

Ratio
13/6 Rejoinder

Order dt. 21.6.2000

Mr B Dash ASR
filed copy of Counter
for the applicant as he
is not able to serve
the same. Put up
to Bench.

By
21.6. REGD

Order dt. 21.6.2000

Neither the applicant nor
his Counsel is present.
Learned ASC submits that
he is handicapped to serve
the copy of the Counter as
both the applicant as well
as his Counsel are never
found. He files a memo
in this regard alongwith a
copy of Counter.

In view of such position
Put up before the Bench
for orders.

By
21.6. REGD

Order dated 24.7.2000

It is submitted by Shri J. Rath that
prayer made in this O.A. by the applicant has already
been allowed by the departmental authorities and in
view of this he does not want to press this O.A.

Heard Shri B. Das, learned Addl. Standing
Counsel for the respondents. In view of above
submissions made by the learned counsel for the
petitioner O.A. is disposed of as not being pressed.

J. M. Rath
VICE-CHAIRMAN

MEMBER (JUDICIAL)